

(b) the items on which it has been spent ?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) Rs. 13,70,239/- (upto 30th September, 1956).

(b) As shown in the attached statement [See Appendix II, annexure No. 23].

**Pakistanis in India**

195. { **Shri D. C. Sharma :**  
**Shri Kamath :**

Will the Minister of Home Affairs be pleased to state :

(a) the number of Pakistani nationals who came to India during 1956 so far;

(b) the purposes of their visits ;

(c) the number of persons who have stayed on after the expiry of the validity of visas during the above period ; and

(d) the action taken against them ?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) to (b): The information is being collected and Will be laid on the Table of the House in due course.

**Welfare Extension Projects in Punjab**

196. **Shri D. C. Sharma :** Will the Minister of Education be pleased to state :

(a) the number of Welfare Extension Projects to be opened in the Punjab during the Second Five Year Plan; and

(b) the places of thier location ?

**The Deputy Minister of Education (Dr. M. M. Das) :** (a) 84.

(b) The location of the projects has not yet been decided.

**Courses in local Self-Government**

197. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether there is any provision in the curriculum of any of the Universities for teaching Local Self-Government as a course;

(b) if so, the names of the Universities;

(c) if not, whether any efforts are being made to make provision for such a course; and

(d) if so, the nature of efforts and gency through which such efforts are being made?

**The Deputy Minister of Education (Dr. M. M. Das):** (a) and (b): A statement giving the information so far collected is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 24.]

(c) and (d) No, Sir. The matter concerns Universities and State Governments.

**Income Tax**

198. **Shri D.C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the amount of Income-tax realised from Hoshiarpur and Kangra Districts during the years 1952-53 to 1955-56; and

(b) the amounts realised in each District from persons falling under the various income groups during this period?

**The Minister of Finance and Iron and Steel (Shri T.T. Krishnamachari):** (a) The amounts of Income-tax realised from Hoshiarpur & Kangra Districts during the years 1952-53 to 1955-56 were:

	<i>Figures in lakhs.</i>			
	1952-53	1953-54	1954-55	1955-56
Hoshiarpur .	7.44	8.20	10.73	9.42
Kangra .	.84	1.64	1.00	4.41

(b) The amounts realised in each District from persons falling under the various income groups during this period were:

(Hoshiarpur District) *Figures in thousands*

	1952-53	1953-54	1954-55	1955-56
	Assesseees with business income over Rs. 25,000	507	563	709
Assesseees with business income from Rs. 10,000 to Rs 25,000.	121	123	192	174
Assesseees with business income from Rs. 5,000 to Rs. 10,000.	91	102	129	120
Other cases with business income below Rs. 5,000.	21	25	32	22
Salary, Property and Dividend income cas.s.	4	7	11	8
<b>Total</b>	<b>744</b>	<b>820</b>	<b>1073</b>	<b>1122</b>